

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

(IB)-133(PB)/2018

IN THE MATTER OF:

PCR Buildtech Pvt. Ltd.	APPLICANT / PETITIONER
Vs.		
Amrapali Centurian Park Pvt. Ltd.	RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 10.05.2018

Coram:

**CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President**

**Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)**

PRESENTS

For Operational Creditor	:	Mr. Nikhlesh, & Navdeep Jain, Advs.
For the Intervener	:	Mr. Vishnu Sharma, Ms. Sonali Negi, Ms. Anupama Sharma & Mohit Rai, Advs.

ORDER

For order, see (IB)-90(ND)/2017.